

# HIGH COURT OF JAMMU AND KASHMIR

(Office of Registrar General at Srinagar)

## NOTIFICATION

**Subject:- Summer Vacation.**

No. 41

Dated : 21/5/2019

It is notified for information of all concerned that the District and Subordinate Courts of Jammu Province (excluding the Courts located at Kishtwar, Judicial District Baderwah, Batote, Gool, Bani, Banihal and Ukhral) shall observe 15 days summer vacation with effect from 10.06.2019 to 24.06.2019 (Both days inclusive).

The Principal District and Sessions Judges and Chief Judicial Magistrates of all the above Districts shall make suitable arrangements for disposal of urgent criminal business arising during the period of such vacation in the areas within their respective jurisdictions.

By order;

(Sanjay Dhar)  
Registrar General

Dated 21/5/2019

No: 4304-35/N-9

Copy to:-

1. Advocate General, State of Jammu and Kashmir, Srinagar
2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar
3. Registrar Vigilance, High Court of J&K, Srinagar.
4. Registrar Rules, High Court of J&K, Srinagar
5. Secretary to Government Department of LJ&PA, Civil Secretariat, Srinagar.
6. Registrar Judicial, High Court wing Jammu/Srinagar.
7. Director, J&K State Judicial Academy, Srinagar  
...for information
8. All Principal District and Sessions Judges of Jammu Province excluding Courts located at Kishtwar, Judicial District Baderwah, Batote, Gool, Bani, Banihal and Ukhral  
...for information with the direction to circulate the notification among all the Judicial Officers in their respective districts.
9. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
... for His Lordships' kind information.
10. President Bar Association, Jammu/Srinagar for information.
11. Incharge NIC for uploading the same on website.
12. Government Press, Srinagar
11. Office file.

Registrar General

21/5/19